

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
COMAPNY APPEAL (AT) (Ins) NO.320 OF 2019

In the matter of:

K K Capital Services Ltd.

Appellant

Vs

Sristi Hospitality Pvt. Ltd.

Respondent

Present:

Mr. Aditya Vaibhav Singh, Advocate for Appellant.

Mr. Piyush Bhardwaj, Advocate for Respondent.

ORDER

31.01.2020- Learned counsel for the Appellant seeks time to file rejoinder. Prayer allowed.

Let the matter be fixed on **12th February, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Rk/kam